

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.418

IA/744/ND/2024 IN IB/223/ND/2021

IN THE MATTER OF:

Sanjay Ahuja	...	Applicant
Versus		
Small Industries Development Bank of India	...	Respondent

Under Section 94 (1) of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the RP	:	Adv. Gautam Singhal, Adv. Rajat Chaudhary, Adv. Aastha Vishnoi, for RP Akhilesh Kumar Gupta
For the PG	:	Adv. Prateek Kushwaha

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **22.04.2024**.

Sd/-
(Court Officer)